

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A.NO. 294 OF 2018 &
IA NO. 1510 OF 2018, IA NO. 446 OF 2019, IA NO. 642 OF 2019
& IA NO. 640 OF 2019**

Dated: 24th July, 2019

In the matter of:

**Raygen Power Pvt. Ltd.
Versus**

Karnataka Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **08.08.2019.**

Court Master/PS

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